

CENTRAL ADMINISTRATIVEW TRIBUNAL

ALLAHABAD BENCH

THIS THE 11TH DAY OF MARCH, 2004

Original Application No.227 of 2004

CORAM:

HON.MR.JUSTICE S.R.SINGH,V.C.

HON.MR.S.C.CHAUBE, MEMBER(A)

Mumtaz Ahmed, aged about 33 years
S/o Shri Jalil Ahmed, resident
of village & Post Barauli, Tehsil
Bilthara Road, district Ballia.

.. Applicant

(By Adv: ShriRakesh Verma)

Versus

1. Union of India through the
Secretary, Ministry of
Communication(Dept of Posts)
South Bl;ock, New Delhi.
2. The Superintendent of Post Offices
Ballia division, Ballia. 277001

.. Respondents

(By Adv: Shri R.C.Joshi)

O R D E R(Oral)

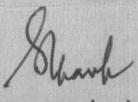
JUSTICE S.R.SINGH,V.C.

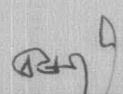
By means of this OA instituted u/s 19 of A.T.Act
1985 the applicant has prayed for issuance of a writ,
order or direction in the nature of mandamus directing
the respondent no.2 to finalise the selection
proceedings initiated through the notification dated
27.6.02 for appointment on the post of Gramin Dak Sewak
Branch Post Master, Barauli,Kiriherapur, district
Ballia within a stipulated period. It is submitted by
the learned counsel that the selection proceeding
initiated pursuant to the notification aforesated has
not been cancelled and therefore submits the counsel,
the competent authority is under obligation to complete

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the process of selection within a reasonable period.

Having heard counsel for the parties and the nature of the relief claimed herein, we dispose of the OA at the admission stage itself without inviting counter with direction to complete the selection proceeding initiated vide notification dated 27.6.02 if the same has not already been cancelled within a period of three months and in case notification/advertisement aforesaid has already been cancelled, the applicant may be informed accordingly. The OA stands disposed of.


Member (A)


VICE CHAIRMAN

Dated: 11.3.2004

Uv/